

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 4100

TO BE ANSWERED ON FRIDAY, THE 4TH JANUARY, 2019 / PAUSHA 14, 1940 (SAKA)

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“Animal Welfare NGOs”

4100. SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:

SHRIMATI SUPRIYA SULE:

DR. HEENA VIJAYKUMAR GAVIT:

SHRI DHANANJAY MAHADIK:

Will the Minister of **FINANCE** be pleased to state:

(a) the names and details of Delhi based animal welfare NGOs/Societies/Trusts/Voluntary Organisations (VOs) along with foreign donations received by them, since 2010, year-wise, along with the details of pending Income Tax (IT) inquiries / complaints against them;

(b) the details of such NGOs/ Societies/ Trusts/ VOs that have registered for and been granted exemption from IT on domestic and foreign donations since 2010;

(c) whether many societies/NGOs/Trusts/VOs enjoy IT exemption despite concealment and failure to file statutory annual returns with the Registrar of Societies since year 2008, if so, the reasons thereof and the details of defaulters;

(d) whether the Income Tax (IT) Department proposes to verify such defaulter NGOs and initiate penal action, if so, the details thereof and the proposed steps IT Department contemplates in tax evasion by some animal welfare societies/ Trusts by unfair means and practices like non filing of returns before Registrar of Societies including audit/scrutiny of such societies in case of complaints, if so the details thereof, if not, the reasons therefor; and

(e) whether charitable societies receiving foreign aid and exempted from IT are permitted by relevant regulations to simultaneously operate commercial/paid services alongside charitable operations to earn huge profits at highly exorbitant rates violating the social/charitable mandate of these trusts and yet claim IT exemption, if so, the details of such societies in charitable and commercial operations concurrently and the IT Department audit/inspection of their accounts based on the complaints made if any?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SHIV PRATAP SHUKLA)

(a)&(b) The details of animal welfare organisations recognised by the Animal welfare Board of India, Ministry of Environment, Forest and Climate Change in Delhi is enclosed as Annexure A. The details of such entities registered u/s 12AA for Income-tax exemption and pending Income Tax inquiries/complaints if any have been indicated against the name of such entity. Information relating to foreign contribution received by an FCRA registered NGO is available in the public domain at www.fcraonline.nic.in

(c) Grant of income tax exemption to a charitable trust is governed by the provisions of the Income-tax Act, 1961. The primary condition for grant of exemption to a trust or institution under section 11 of the Act is that the income derived from property held under trust should be applied for charitable purposes in India. 'Charitable purpose' is defined in section 2(15) of the Act.

(d) Wherever instances of violation of provisions under the Act by any charitable trust/institution come to notice, it is dealt with appropriately in accordance with the provisions of the Act.

(e) Section 2(15) of the Act provides that the advancement of any other object of general public utility shall not be a charitable purpose, if it involves the carrying on of any activity in the nature of trade, commerce or business, or any activity of rendering any service in relation to any trade, commerce or business, for a cess or fee or any other consideration, irrespective of the nature of use or application, or retention, of the income from such activity, unless,-

(i) such activity is undertaken in the course of actual carrying out of such advancement of any other object of general public utility; and

(ii) the aggregate receipts from such activity or activities, during the previous year, do not exceed twenty percent of the total receipts, of the trust or institution undertaking such activity or activities, for the previous year.

Annexure A

S.No.	Name of the animal welfare Organisations recognised by Animal Welfare Board of India in Delhi	Address	Pending Income Tax (IT) inquiries/ Complaints	Whether registered u/s 12AA of the Act
1.	Wildlife SOS	D-20, Defence Colony, New Delhi-110024	NIL	Yes
2.	Vegetarian Society of Delhi	Ahmisa Bhavan, F-125, Lado Sarai, New Delhi-110030	NIL	Yes
3.	Sonadi Charitable Trust	J 1910 Chittaranjan Park, New Delhi-110019	NIL	Yes
4.	Surabhi Shodh Sansthan (Shri Krishnan Go-Shala)	A-17 Raghuvar Bhavan, Kewal Park, Ajadpur, New Delhi-110033	NIL	Yes
5.	Stray Care	D-44 Sujan Singh Park, New Delhi-110003	NIL	Yes
6.	Shrimad Dayanand Vedarsh Mahavidyala Nyas	119 Gautam Nagar, New Delhi-110049	No complaint has been received, however Scrutiny proceedings u/s 143(3) of the IT Act, 1961 for A.Y.-2016-17 is pending	Yes
7.	Society for Animal Welfare Organisation	H.No. 413, Sector-9, R.K. Puram, New Delhi-110022	NIL	Yes
8.	Stray Relief & Animal Welfare (STRAW)	D-2303, Vasant Kunj, New Delhi-110070	NIL	Yes
9.	Vets Beyond Borders India Charitable Trust	C/0 Rajesh Lal & Co., Flat No.5 & 6, II Floor, Ajit Arcade, Kailash Colony, Lala Lajpatrai Marg, New Delhi-110048	NIL	No data available
10.	Delhi Panjrapole Society	372 Khrai Baoli, New Delhi-110006	NIL	Yes
11.	Pets Welfare Club of India	5/39 Old Rajinder Nagar, New Delhi-110060	NA	Yes
12.	Indian Vety Association	C/o Dr. V.K. Kashyap, 143 A Sarai Kale Khan Po. Hazarath Nizamuddin, New Delhi-110013	NA	No data available
13.	Delhi SPCA	Old Boulevard Road, Lala Harden Sahai	NA	No data available

Annexure A

14.	Bal Jagrati Association Redg.	1D/20, Sangam Vihar, New Delhi-110062	NA	No data available
15.	Centre for Wildlife Rehabilitation & Conservation	A-220, New Friends Colony, New Delhi-110065	NA	No data available
16.	Manav Gau Sadan	Off: 975 Street, Jagiyan, Near Jawahar chowk, Najatgarh, New Delhi-110043	NA	No data available
17.	Efforts & Effects	L-92/10A, First Floor, Lalji Shopp. Complex, Munirka Market, New Delhi-110067	NIL	Yes
18.	Akhil Bharat Krishi Goseva Sangh	Flat No. 103 Block B, 1-2. Ansal Bhavan	NIL	Yes
19.	Kindness to Animals & Respect for Environment	M-39 Main Market, Greater Kailash I, New Delhi-110048	NIL	Yes
20.	Nav Jeeva Daya Mandal	1443 Jail Chhipian, Maliwara , Naisarak, New Delhi-110006	NA	No data available
21.	Raghuvir Pashu Sewa Sansthan	D-48, Gali No., 12, Jagatpuri Vistar, Delhi-110093	NIL	Yes
22.	Ruth Cowell Foundation (PFA GOSADAN)	Bawana, 4-R.D.C.M. Building, 16 Bharakhamba Road, New Delhi-110001	NIL	Yes
23.	The Friendicoes- SECA	271 & 273 Under Defence Colony, Jangpura side, Flyover Market, New Delhi-110024	NIL	Yes
24.	Foundation For Sustainable Development	B-30, Anoop Nagar, Uttam Nagar, New Delhi-110059	NA	No data available
25.	Jeevashram Foundation	Village Rajekari, New Delhi-110038	NIL	Yes
26.	Love 4 Cow Trust	A 12 SFS Cat-I, East of Kailash, PKT-B, New Delhi-110065	NIL	Yes
27.	JBF (India) Trust	466, GF, DDA MIG Flats, Sjree Awas, Sector 18 B, Dwarka, New Delhi-110078	NIL	Yes
28.	Jeevan Jyoti Animal Welfare Society	H.No. 65, Pocket a, Sector-II, Rohini, Delhi-110085	NIL	Yes

Annexure A

29.	Maharishi Dayanand Gausamvardhan Kendra	Village Ghazipur, Near Central warehouse, Delhi-110096	NIL	Yes
30.	Krishna Ashram	D-3A, Rita Villa, Satbari, New Delhi-110030	NIL	Yes
31.	Dabar Hare Krishna Gaushala	H.No. 199, VPO, Surera, New Delhi-110043	NIL	Yes
32.	Deendayal Research Institute	7E Swami Ramtirth Nagar, rani Jhansi Road, Jhandewalan, New Delhi-110005	No return filed as per E-filing portal	Yes
33.	Cure and Care Animal Help Foundation	WZ 1090, Basaidarapur, (Lane Opp Balinagar Sanatandharam Mandir), New Delhi-110015	NIL	Yes
34.	Bharatiya Govans Rakshan Samvardhan Parishad (Gopal Gosadan Harewali)	Gopal Gosadan Harewali, 38 Rani Jhansi Road, P.B.No.5711, New Delhi-110055	No return filed as per E-filing portal	Yes
35.	Bharatiya Cattle Resource Development Foundation	Ahmisa Bhawan, F-125, Lado Sarai, New Delhi-110030	NIL	Yes
36.	Bharat Gosevak Samaj	3 Sadarthana Road, New Delhi-110006	NIL	Yes
37.	Circle of Animal Lovers	C-58, Indira Enclave, Neb, Sarai, New Delhi	No return filed as per E-filing portal	Yes
38.	Brooke Hospital For Animals (India)	F-86, Preet Vihar, New Delhi-110092	NIL	Yes
39.	Samrakshan Charitable Trust	Flat No. 103 Block B, 1-2, Ansal Bhavan, Dr. Mukherji Nagar, New Delhi-110009	NIL	Yes
40.	Shri Vijayanand Surishwar Jain Sewa Trust	Jain Sewa Trust, H48 Navin Sahadra, Delhi-32	NIL	Yes
41.	Sarvjan Sewa	528, Platinum Heights, Sector-18 B, Block-B, Dwarka, New Delhi-110075	NIL	Yes
42.	Sanjay Gandhi Animal Care Centre	Nr. Shivaji College, Raja Garden, New Delhi-110027	NA	No data available
43.	Pet Animal Welfare Society	C9/7 Masudpur Market, Vasant Kunj, New Delhi-70	NIL	Yes

Annexure A

44.	People For Animals	BA/1A-Ashoka Vihar, New Delhi-110052	NIL	Yes
45.	Animal India Trust	Jal Vihar, Lajpat Nagar-I, Near Jal Vihar Bus Terminal, New Delhi-110024	NIL	Yes
46.	Acharya Sushil Gausadan	C-599 Defence Colony, Chetna Marg, New Delhi-110024	NIL	Yes
47.	Ahimsa International	53 Rishat Vihar Extension, New Delhi-110006	NIL	Yes
48.	Animal Rights International	Ahimsa Bhavan, F125 Lado Sarai, New Delhi-110030	NIL	Yes
49.	Helping Hand Trust	G-7 Satyam Plaza, L.S.C, Pocket-B & E, Dilshad Garden, Delhi-110095	NIL	Yes
50.	Guruver Vidya Sagar Jeev Raksha Kendra	1202/2B 1 st Floor, New Delhi-110006	NIL	Yes
51.	Maharishi Vishvmitra Voouraksha Parishad Nyas	Sankat Mochan Ashram, Sector-6. R.K.Puram, New Delhi-110022	NIL	Yes